

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

MA 977/2005
OA 226/2005

This, the 16th day of May, 2005.

**HON'BLE SHRI SHANKAR RAJU MEMBER (J)
HON'BLE SHRI S.P. ARYA MEMBER (A)**

1. Shelender Singh son of Sri Satey Singh Chauhan resident of Village Garuth P.O. Gadoli Tehsil Dunda, Thana Dharsu Distt. Uttar Kashi (UA) SFA (V) under (2nd) BN. Commandant, Gorakhpur.
2. Sushil Kumar son of Shri SFA (V), R/o Village Bassa PO Nagrota District Kangra (HP) (Under 2nd BN. Gorakhpur (U.P.))
3. Shanta Singh son of Late Nanda Gopal Singh SFA (V) R/o Village Bhittor (Gangapur PO Jaroiltala Bazar, Cachar (Assam) (Under 2nd BN. Gorakhpur).
4. Paranb Kumar SFA (V) s/o Late Ratneshwar Borah resident of Village Kanai Borah Chubri PO Besseria Via Tezpur, distt. Sonitpur (Assam) (under 2nd BN (SSB) Gorakhpur)
5. Shankar Rudra Paul SFA (V) S/o Mukunda kRudra Paul SFA (V) R/o Village Pittra PO Pittra Bazar, distt. Tripura south Udaipur (Under 2nd BN (SSB) Gorakhpur.
6. Satish Kumar SFA (V) S/o Shri Chamoru Ram Resident of Village Bhagher PO Chauntra Tehsiljk Joginder Nagar, district Mandi (HP) under Ist BN. Didihat (UA)
7. Maesh Chandra SFA (V) S/o Sri Devi Chand resident of Village Kelagaon PO Bhoouri Thana & district Pithoragarh Under Ist BN Didihat (UA)
8. Verrinder Prasad Bhatt SFA (V) S/o late Vishal Manik Bhatt, resident of Village Runthiyal Gaon PO Rampur distt. Rampur Chatti (GA) (Under Ist BN. Didihat).
9. Chandravrer Singh SFA (V) S/o Late U.S. Pundir resident of Village jkSynlta PO Chamma District Tehri Garhwal Thana Chamma (UA) (under Istjk BN Didihat).
10. Haridhan Sil Sharma S/o late Umesh Sil Sharma SFA (V) r/o villate Hatirpara PO salbagan Agartala District tribura (West Tripura) (Under Ist BN. Didihat).
11. Rohmi CH Roy son of Hangshadhar Roy SFA (V) resident of Village and Post - Boalmari (Kanapara)

district Jaipaiguri, West Bengal. C/o SSB
Haribampur, Siddarthnagaga (U.P.)

Applicants.

By Advocate Shri D.N. Srivastava

VERSUS

1. Union of India Ministry of Home Affairs, through its secretary.
2. Director General, Shashtra Seema Bal, East Block, B, R.K. Puram, New Delhi.
3. Deputy Inspector General, Shashtra Seema Bal, Gorakhpur U.P.
4. Inspector General, Shashtra Seema Bal, Kendriya Bhawan, Aliganj, Lucknow.
5. D.I.G. (SSB), District Bahraich.
6. D.I.G. Gorakhpur Range (SSB) Gorakhpur.

Respondents.

By Advocate Smt. Jyotsana Pal

ORDER (ORAL)
BY HON'BLE SHRI SHANKAR RAJU MEMBER (J)

MA for joining together is allowed.

2. Applicants, who are Senior Field Assistants (hereinafter referred to as SFAs), have challenged the allocation of duties as Dog Handlers. A reliance has also been placed on OA No. 62/2005 titled as **Premtosh Dutta vs. Union of India** where by an order dated 4.3.2005 status quo order had been passed. Learned counsel for the applicant states that dog handelling does not come within the ambit of charter of duty of the applicant as SFA. A representation to this effect preferred by the applicant on 24.3.2005 is still to be responded to by the respondents.

3. In this view of the matter, after hearing the learned counsel for both the parties, O.A. is disposed

of with a direction to the respondents to consider the representation of the applicant and pass a reasoned and speaking order within two months from the date of receipt of a copy of this order. Till then, status quo as to day regarding continuance of the applicant as SFA shall be maintained. O.A. is accordingly disposed of.

No costs.


(S.P. ARYA)

MEMBER (A)


(SHANKAR RAJU)

MEMBER (J)